

**Commission for Shortcomings in  
PDS**

6203. SHRI H. A. DORA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have set up any Commission to go into the defects in the Public Distribution System ;

(b) if so, details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) No, Sir.

(b) Does not arise.

(c) The working of the Public Distribution System is being reviewed constantly in consultation with the States/Union Territories and efforts to improve the system are a continuing process. In view of this, setting up of a Commission for the purpose is not considered necessary.

**Funds for Housing Scheme for West  
Bengal**

6204. SHRIMATI PHULRENU GUHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether demand of Government of West Bengal for fund for housing schemes have not been met for the years 1983-84 and 1984-85 ;

(b) whether because of short supply of funds from Central Government the conditions in slums in Greater Calcutta as well as in interior villages of West Bengal are deteriorating ; and

(c) if so, how Government propose to stop further deterioration of conditions in these place ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) The demand of the Government of West Bengal for funds for Housing during 1983-84 and 1984-85 had been substantially met.

(b) and (c) : Both 'Housing' and 'Urban Development' are State subjects. The State Governments/U. Ts. are free to formulate and implement housing and slums improvement schemes as per their needs and plan priorities. Central assistance is given in the shape of block loans and block grants without being tied to any particular head of development or scheme.

**Amendments Made in the Central  
Information Service Rules, 1959**

6205. SHRI C. MADHAV REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of amendments made to date in the original Central Information Service Rules, 1959 ; and

(b) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Eighty four (84) amendments have so far been carried out in the CIS Rules, 1959.

(b) The requisite information is contained in the Statement laid on the Table of the House [Placed in library See No. LT—1113/85]

**Production of Coarse Cereals**

6206. SHRI G. BHOOPATHY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether productivity of coarse cereals has stagnated since 1975-76